Steps to reduce air pollution

2260. DR. SANTANU SEN: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the details of projects/steps taken up in last five years to reduce air pollution in the country;
- (b) the details of projects/steps taken, especially in the tier 1 and tier 2 cities which are most polluted;
- (c) the budget allocated to ensure reduction in air pollution in last five years, year-wise and project-wise; and
- (d) the budget spent to ensure reduction in air pollution in last five years, yearwise and project-wise?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BABUL SUPRIYO): (a) to (d) The Government has taken several steps to combat air pollution in the country, which inter alia, includes the following:

- Notification of National Ambient Air Quality Standards
- Revision of emission standards for industrial sectors from time to time
- Setting up of monitoring network for assessment of ambient air quality
- Introduction of cleaner/alternate fuels like gaseous fuel (CNG, LPG etc.)
- Launching of National Air Quality index
- Leapfrogging from BS-IV to BS-VI fuel standards
- Notification of Construction and Demolition Waste Management Rules
- Notifications of 6 waste management rules covering solid waste, plastic waste, e-waste, bio-medical waste, C&D waste and hazardous wastes issued in 2016.
- Streamlining the issuance of Pollution Under Control Certificate
- Issuance of directions under Section 18(1)(b) of Air (Prevention and Control

of Pollution) Act, 1981 and under Section 5 of Environment (Protection) Act, 1986 for controlling air pollution

- Installation of on-line continuous (24x7) monitoring devices by major industries
- Notification of Graded Response Action Plan (GRAP) for Delhi and NCR
- Comprehensive Action Plan (CAP) for air pollution control in Delhi and NCR
- Organization of clean air campaigns, etc.

Further, Central Pollution Control Board along with State Pollution Control Boards and Pollution Control Committees are monitoring ambient air quality at 793 locations covering 344 cities/towns in 28 States and 7 Union Territories across the country under National Air Quality Monitoring Programme (NAMP-manual). State-wise details of funds released to various Monitoring Agencies during last five years for ambient air quality monitoring as operational and maintenance cost under National Air Quality Monitoring Programme (NAMP) is given in Statement (See below).

The Central Government also launched National Clean Air Programme (NCAP) as a long-term, time-bound, national level strategy to tackle the air pollution problem across the country in a comprehensive manner with targets to achieve 20 % to 30 % reduction in PM10 and PM2.5 concentrations by 2024 keeping 2017 as the base year for the comparison of concentration. Under NCAP, 102 non-attainment cities have been identified based on ambient air quality data for the period 2011 - 2015 and WHO report 2014/2018. The city specific Action Plans which *inter alia* includes measures for strengthening the monitoring network, reducing vehicular/industrial emissions, increasing public awareness etc. have been prepared and approved for ground implementation for all 102 non-attainment cities. For the cities with million plus population and PM10>90μg/m3, MoEF&CC has earmarked ₹10 Crores in the current year. For the cities with population, less than 5 lakhs, funds of ₹10 lakhs per city has been allocated and for cities with a population of 5 to 10 lakhs, ₹20 lakhs per city has been allocated.

Statement

State-wise details of funds released to various monitoring agencies during last five years for ambient air quality monitoring

Sl. No.	Name of Monitoring Agency	Funds released under NAMP for operation & maintenance in different financial years (Amount in ₹)					
		2014-15	2015-16	2016-17	2017-18	2018-19	
1	2	3	4	5	6	7	_
1.	Andhra Pradesh SPCB	7666250	-	-	27555500	-	
2.	Arunachal Pradesh SPCB	-	-	-	4109334	1472000	
3.	Assam SPCB	7842500	-	-	35912000	17762667	
4.	Bihar SPCB	-	-	-	2216665	-	
5.	Chandigarh PCC	-	-	4113833	3253333	1952000	
6.	Chattisgarh ECB	-	15262.50	-	4465333	-	
7.	Dadra and Nagar Haveli PCC and Daman and Diu PCC	-	-	-	3492333	3461333	
8.	Gujarat SPCB	-	-	-	-	-	

9.	Goa SPCB	7125000	7789333	-	24410667	-	Writ
10.	Himachal Pradesh SEP & PCB	-	10128333	-	29309334	13933334	Written Answers
11.	Jammu and Kashmir SPCB	-	-	-	4528000	1936000	nswer
12.	Jharkhand SPCB	-	-	-	14893167	-	s to
13.	Karnataka SPCB	354167	6749583	-	21134667	-	
14.	Kerala SPCB	6474167	-	-	22320000	-	
15.	Madhya Pradesh SPCB	-	-	7984417	13566666	11577333	[9 De
16.	Maharashtra SPCB	-	-	16316919	30544001	11270667	ecemb
17.	Meghalaya SPCB	-	7845833	-	14485333	3541333	[9 December, 2019]
18.	Mizoram SPCB	1765000	5413333	4253333	7346667	4640000	19]
19.	Nagaland SPCB	906667	-	3658667	3061333	1344000	7
20.	Odisha SPCB	5734583	-	5872500	17080001	-	Unstarred
21.	Punjab SPCB	7795417	-	-	20361083	4565333	
22.	Puducherry	-	-	5110333	3432000	2112000	Questions
23.	Rajasthan SPCB	-	4218750	-	13434667	-	ons
24.	Sikkim SPCB	-	-	-	6149334	7578667	163

[RAJYA SABHA]

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1	2	3	4	5	6	7
25.	Tamil Nadu SPCB	2358333	-	-	16813333	7549333
26.	Telangana SPCB	-	-	-	17985000	-
27.	Tripura SPCB	-	-	-	896000	597333
28.	Uttar Pradesh SPCB	-	7263333	-	31390667	-
29.	Uttarakhand EP&PCB	-	4085833	-	14544000	-
30.	West Bengal SPCB	-	-	-	19439917	-
31.	NEER1	7047000	13612000	22288000	21600000	14040000
32.	IIT Kanpur	3709378	-	-	8040177	1941920
	Total	58778462	6,86,32,581	6,95,98,002	45,77,70,512	11,12,75,253